

(d) the details of demurrage charges accrued and waived from June, 1979 to October, 1980 month-wise separately?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Three reports were received from Chief Goods Superintendent, Allahabad, on 17-7-1980, 19-9-1980 and 29-10-1980 against the Railway Cycle Stand Karamchari Shram Samvida Sahkari Samiti Ltd., Allahabad, for short/late supply of labour, non-removal of garbage, non-cleaning of wagons and non-clearance of tracks after unloading wagons of minerals.

(b) A fine of Rs. 100/- was imposed upon the Society on the basis of the complaint of 17-7-80. On the other two complaints, notice has been served on the Society on 15-11-80 for termination of the contract in case it fails to improve its working.

(c) Demurrage charges have been waived where justified.

(d) A statement is enclosed.

#### Statement

Details of demurrage charges accrued and waived during the period June 1979 to October, 1980

Month	Demurrage accrued	Demurrage waived
1	2	3
	(Rs.)	(Rs.)
June/79 . . . . .	330.50	330.50
July/79- . . . . .	87.00	87.00
Aug./79 . . . . .	486.50	486.50
Sept./79 . . . . .	638.00	Nil
Oct./79 . . . . .	330.00	229.00
Nov./79 . . . . .	579.00	374.00

1	2	3
Dec./79 . . . . .	390.50	330.00
Jan./80 . . . . .	225.00	225.00
Feb./80 . . . . .	798.00	200.00
March/80 . . . . .	539.00	400.00
April/80 . . . . .	830.00	670.00
May/80 . . . . .	1686.60	1419.50
June/80 . . . . .	1664.50	1178.25
July/80- . . . . .	3893.00	Nil
Aug./80 . . . . .	2329.75	1113.50
Sept./80 . . . . .	598.00	299.00
Oct./80 . . . . .	2029.00	757.25
	17434.35	8099.50

#### Representation of West Dinajpur District Journalist

4460. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the representation of the West Dinajpur Journalist Association dated 11th November, 1980 has been received;

(b) if so, main points in the representation; and

(c) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No.

(b) and (c). Do not arise.

#### Posts of Gangman and Khalasis Sanctioned

4461. SHRI SHIBU SOREN: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3339 on the 15th March, 1979 regarding casual

workmen in Eastern Railway and state:

(a) the number of regular posts of Gangmen and Khalasis sanctioned and operated under the Chief Engineer (Construction) Eastern Railway in 1980;

(b) the number of such staff absorbed against available vacancies in construction Department and in open line separately; and

(c) the number of such staff handed over along with the assets made over by Construction Department, in Dhanbad Division, Eastern Railway since 1963 to 1980, with work-wise break-up.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

#### City Booking Office for Dhanbad

4462. SHRI SHIBU SOREN: Will the Minister of RAILWAYS be pleased to state the action taken by the Railway Administration to materialise the decisions of 58th D.R.U.C.C. meeting at Dhanbad Division, Eastern Railway:—

(i) opening of City Booking Office for Dhanbad town (ii) extension of parcel Offices at Pathardih and Lodna, (iii) Provision of some reserved seat quota at Dhanbad in 133UP/134 Dn. Howrah-Ahmedabad Special trains, (iv) steps taken by the administration to improve punctuality of Passenger Trains particularly in Branch Lines; and (v) Provision of Super Fast train between Dhanbad and Tata via 'Adra-Bhojudih'?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) The survey to

assess the need of a City Booking Office for Dhanbad has been completed and the same is under examination of the Railway Administration.

(ii) Neither was such a proposal received in the D.R.U.C.C. meeting, nor is it under consideration.

(iii) The number of tickets issued at Dhanbad for Ahmedabad and stations *en-route* (via Howrah) does not justify the allotment of reserved quota by 134 Dn. at Dhanbad. Demands for reservations received at Dhanbad station by this train are satisfied by sending reservation messages to Howrah.

(iv) Constant efforts are being made to improve the punctuality of trains and the assistance of State Government has been sought to curb the incidence of alarm-chain pulling, disconnection of hose-pipe, etc. which adversely affect punctual running of trains.

(v) A study of sale of tickets was undertaken to ascertain the volume of traffic between the Dhanbad-Tata via Adra-Bhojudih. The traffic over this section does not justify introduction of a new train. Besides this, adequate terminal facilities are not available at Dhanbad to deal with any additional traffic.

Promotions made between 15th October, 1979 and 14th November, 1980

4463. SHRI T. M. SAWANT: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of promotions made in various departments between 15th October, 1979 and 14th November, 1980;

(b) the number of promotions made by each department in each category and each grade including workshops/stores and constructions units, wheel and axle plant, Bangalore;